

27/4/2001

Mr. J. K. Kaushik, Counsel for the applicant.

Mr. S. S. Vyas, Counsel for the respondents.

**D. B. not to be put up
for admission / direction
Bearing on 23/5/99 2001**

Praveen
Court Master

23/5/00

Mr. J. K. Kaushik, Counsel for applicant.

Mr. S. S. Vyas, Counsel for respondents.

**D. B. not formed Put up
for admission / direction/
Bearing on 20/07/99 2001**

Asht
Court Master

20/07/01

Mr. J. K. Kaushik, Counsel for applicant.

Mr. S. S. Vyas, Counsel for respondents.

Post on 26/07/2001

for admission.

AP
A. P. NAGRATH
Adm. Member

RA
(B. S. RAYKOTE)
Vice Chairman

26/07/01

Mr. J. K. Kaushik, Counsel for the applicant.

Mr. S. S. Vyas, Counsel for the respondents.

Order pronounced in open court.

The OA has been dismissed with a liberty to
file an appeal before the competent authority. No costs.

By Order
Madhu
COURT OFFICER

Order & etc
received
on 13-8-07
13/8